

## **RAJYA SABHA**

*Manday, the 18th July, 2016/27th Ashadha, 1938 (Saka)*

*The House met at eleven of the clock,*

MR. CHAIRMAN *in the Chair.*

(The National Anthem, "*Jana Gana Mana*", was played.)

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### **MEMBERS SWORN**

Shri T. G. Venkatesh (Andhra Pradesh)  
Shri Ram Jethmalani (Bihar)  
Shri Gopal Narayan Singh (Bihar)  
Shri Ramchandra Prasad Singh (Bihar)  
Shri Sharad Yadav (Bihar)  
Shri Ram Vichar Netam (Chhattisgarh)  
Shrimati Chhaya Verma (Chhattisgarh)  
Shri Mukhtar Abbas Naqvi (Jharkhand)  
Shri Mahesh Poddar (Jharkhand)  
Shrimati Nirmala Sitharaman (Karnataka)  
Shri K. C. Ramamurthy (Karnataka)  
Shri Vivek K. Tankha (Madhya Pradesh)  
Shri P. Chidambaram (Maharashtra)  
Shri Piyush Goyal (Maharashtra)  
Dr. Vikas Mahatme (Maharashtra)  
Shri Praful Patel (Maharashtra)  
Shri Sanjay Raut (Maharashtra)  
Dr. Vinay P. Sahasrabuddhe (Maharashtra)  
Shri Prasanna Acharya (Odisha)  
Shri Bishnu Charan Das (Odisha)  
Shri Nekkanti Bhaskar Rao (Odisha)

Sardar Balwinder Singh Bhunder (Punjab)  
Shrimati Ambika Soni (Punjab)  
Shri Harshvardhan Singh Dungarpur (Rajasthan)  
Shri Omprakash Mathur (Rajasthan)  
Shri M. Venkaiah Naidu (Rajasthan)  
Shri Ramkumar Verma (Rajasthan)  
Shri R. S. Bharathi (Tamil Nadu)  
Shri T. K. S. Elangovan (Tamil Nadu)  
Shri Ashok Siddharth (Uttar Pradesh)  
Shri Surendra Singh Nagar (Uttar Pradesh)  
Shri Vishambhar Prasad Nishad (Uttar Pradesh)  
Shri Sanjay Seth (Uttar Pradesh)  
Shri Shiv Pratap Shukla (Uttar Pradesh)  
Shri Kapil Sibal (Uttar Pradesh)  
Shri Amar Singh (Uttar Pradesh)  
Shri Revati Raman Singh *urf* Mani (Uttar Pradesh)  
Shri Beni Prasad Verma (Uttar Pradesh)  
Ch. Sukhram Singh Yadav (Uttar Pradesh)  
Shri Pradeep Tamta (Uttarakhand)  
Shri Sambhaji Shahu Chhatrapati (Nominated)  
Shrimati Misha Bharti (Bihar)  
Shri Anil Madhav Dave (Madhya Pradesh)

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### WELCOME TO NEW MEMBERS

MR. CHAIRMAN: Hon. Members, on behalf of the entire House, and on my own behalf, I extend a very cordial welcome to the newly elected, re-elected and Nominated Members of this House.

Those who have been re-elected are familiar faces, well-versed with the rules, procedures and conventions of this House. The newly elected and Nominated Members, I am sure, will soon acquaint themselves with the nuances of the Parliamentary